

- I. Bahrain
- II. Bangladesh
- III. Indonesia
- IV. Iran
- V. Iraq
- VI. Jordan
- VII. Kuwait
- VIII. Malaysia
- IX. Oman
- X. Philippines
- XI. Qatar
- XII. Saudi Arabia
- XIII. Singapore
- XIV. Turkey
- XV. United Arab Emirates

2. Reference the above-mentioned provisions, additional Export Policy Conditions are inserted against the following ITC(HS) Codes only-

HS Code	Description of Goods	Additional Export Policy Condition
<b>0201- MEAT OF BOVINE ANIMALS, FRESH AND CHILLED</b>		
02013000	-Boneless	Exports shall also be subject to Policy Condition 8 of this Chapter
<b>0202- MEAT OF BOVINE ANIMALS, FROZEN</b>		
02023000	-Boneless	Exports shall also be subject to Policy Condition 8 of this Chapter
<b>0204- MEAT OF SHEEP OR GOATS, FRESH, CHILLED OR FROZEN</b>		

02041000	-Carcasses and half-carcasses of lamb, fresh or chilled	
02042100	-Carcasses and half-carcasses	
02042200	-Other cuts with bone in	
02042300	-Boneless	
02043000	-Carcasses and half-carcasses of lamb, frozen	Exports shall also be subject to Policy Condition 8 of this Chapter
02044100	-Other meat of sheep, frozen :-- Carcasses and half-carcasses	
02044200	-Other meat of sheep, frozen :-- Other cuts with bone in	
02044300	-Other meat of sheep, frozen :-- Boneless	
02045000	-Meat of goats	

**0206- EDIBLE OFFAL OF BOVINE ANIMALS, SHEEP, GOAT, FRESH CHILLED OR FROZEN**

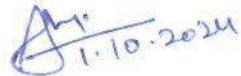
02061000	-Of bovine animals, fresh or chilled	
02062100	-Of bovine animals, frozen :-- Tongues	
02062200	-Of bovine animals, frozen :-- Livers	
02062900	-Of bovine animals, frozen :-- Other	Exports shall also be subject to Policy Condition 8 of this Chapter
02068010	-Other, fresh or chilled --Of sheep or goats	
02068090	-Other, fresh or chilled -Other	
02069010	- Other, frozen -- Of sheep or goats	
02069090	- Other, frozen -- Other	

**1602- OTHER PREPARED OR PRESERVED MEAT, MEAT OFFAL OF BOVINE**

**ANIMALS (16025000)**

16021000	-Homogenised preparations	
16025000	-Of bovine animals	Exports shall also be subject to Policy Condition 2 of this Chapter
16029000	-Other, including preparations of blood of any animal	

**Effect of this notification:** Policy Conditions for Export of specified Halal Meat and Meat Products are notified. The stated Export Policy conditions shall come into effect from 16th October, 2024.



AM 1.10.2024

(Santosh Kumar Sarangi)  
Director General of Foreign Trade &  
Ex-officio Additional Secretary to the Government of India  
E-mail: [dgft@nic.in](mailto:dgft@nic.in)

(Issued from F. No. 01/91/171/166/AM21/EC)